



\$~2 to 9 (SPECIAL BENCH)

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

(2)+ CRL.A. 184/2022

SHARJEEL IMAM

.....Appellant

Through:

versus

THE STATE OF NCT OF DELHI

....Respondent

Through:

Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

(3) CRL.A. 233/2022 & CRL.M.A. 29808/2023, CRL.M.(BAIL) 620/2022

MOHD SALEEM KHAN

.....Appellant

Through: versus

STATE (GOVT. OF NCT OF DELHI)

....Respondent

Through:

Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, Mr.Madhukar Pandey, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr.Umesh Kumar Singh, Mr.Harshil Jain, Mr Saravjeet Singh, Advocates. Mr.P.S. Kushwaha, Addl. CP





(Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

(4) CRL.A. 271/2022 SHIFA UR REHMAN

.....Appellant

Through:

Mr.Salman Khurshid, Sr.Adv. with Mr.Bilal Anwar Kan, Ms.Anshu Kapoor, Ms.Sidra

Khan, Advs.

versus

# STATE OF NATIONAL CAPITAL TERRITORY PS CRIME BRANCH BEING INVESTIGATED BY SPECIAL CELL

.....Respondent

Through:

Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

(5) CRL.A. 677/2022 ATHAR KHAN

.....Appellant

Through: versus

STATE OF NCT OF DELHI

....Respondent

Through:

Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, Mr.Madhukar Pandey, SPP for State along with Mr.Dhruv





Mr. Ayodhya Prasad, Pande, Aarush Bhatia, Mr. Ms. Ruchika Prasad. Mr.Umesh Kumar Singh, Mr. Harshil Jain, Mr Saravjeet Singh, Advocates. Mr.P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

## (6) CRL.A. 1149/2024

MEERAN HAIDER (THROUGH PAIROKAR) .....Appellant Through:

versus

STATE GOVT. OF NCT OF DELHI

....Respondent

Through:

Mr. Tushar Mehta, Solicitor General with Mr. Amit Prasad, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

# (7) CRL.A. 210/2022 & CRL.M.A. 12338/2023, CRL.M.A. 13472/2023

ABDUL KHALID SAIFI @KHALID SAIFI .....Appellant Through:

versus

STATE .....Respondent

Through: Mr. Tushar Mehta, Solicitor





General with Mr. Amit Prasad, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

## (8) CRL.A. 211/2022 & CRL.M.A. 13479/2023

GULFISHA FATIMA

.....Appellant

Through:

Mr.Sushil Bajaj, Mr.Sarim Naved, Mr.Harsh Bora, Ms.Maulshree Pathak,

Mohammed Shahrukh, Advs.

#### versus

STATE GOVT OF NCT OF DELHI

....Respondent

Through:

Mr. Tushar Mehta. Solicitor General with Mr. Amit Prasad, Mr.Madhukar Pandey, SPP for State along with Mr.Dhruv Pande, Mr. Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr.Umesh Kumar Singh, Mr. Harshil Jain, Mr Saravjeet Singh, Advocates. Mr.P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib Ahmad (Special Cell)

(9) CRL.A. 631/2024 UMAR KHALID

.....Appellant

Through:





#### versus

STATE (GOVT OF NCT OF DELHI) .....Respondent

Through: Mr. Tushar Mehta, Solicitor

General with Mr. Amit Prasad, SPP for State along with Mr.Dhruv Pande, Mr.Ayodhya Prasad, Mr. Aarush Bhatia, Ms. Ruchika Prasad, Mr. Harshil Jain, Mr. Saravjeet Singh, Advocates. Mr. P.S. Kushwaha, Addl. CP (Special Cell), Insp. Anil Kumar, Insp. Suhaib

Ahmad (Special Cell)

### **CORAM:**

# HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE SHALINDER KAUR

ORDER 01.07.2025

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We are informed that the learned Solicitor General is not available today.

At request, re-list on 9th July, 2025 at 3.30 p.m.

NAVIN CHAWLA, J

SHALINDER KAUR, J

JULY 1, 2025 RN/VS

Click here to check corrigendum, if any